

[*Translation*]

Cleaning of Betwa River

310. SHRI RAGHAVJI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government of Madhya Pradesh has sent any scheme to the Union Government for making Betwa river pollution free and if so, when was it sent; and

(b) the action taken by Government thereon and the time by which the said scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI):

(a) A scheme prepared by the Government of Madhya Pradesh for cleaning of the Betwa river has been submitted in February, 1990 to the Government of India.

(b) The action plan will be initiated depending on the availability of funds and experience gained from implementing the Ganga Action Plan.

[*English*]

India's Percentage to Total World Trade

311. DR. BIPLAB DASGUPTA: Will the Minister of COMMERCE be pleased to state:

(a) the proportion of the total world trade accounted for by India at present and the figures in 1950, 1960, 1970, 1980 and 1990; and

(b) the efforts being made to increase the foreign trade particularly with third world countries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDASPATEL):

(a) The percentage share of India in World

Trade during 1950, 1960, 1970, 1980 and 1989 (latest period for which data is available) is as under:-

<i>Year</i>	<i>Percentage share of India in World Trade</i>
1950	1.97
1960	1.38
1970	0.64
1980	0.42
1989	0.56

(b) The efforts being made to increase exports to all countries including developing countries include; generation of domestic surplus for export, ensuring production of goods contemporary in technology and competitive in prices, sponsoring trade delegations, organising Buyer-Seller meets and participation in trade fairs and exhibitions.

Gujarat High Court Bench in Saurashtra Region

312. SHRI CHANDRESH PATEL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is a general demand for setting up a bench of the Gujarat High Court in Saurashtra region; and

(b) if so, the action taken by the Government in this regard?

THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE (SHRI SUBRAMANIAM SWAMY): (a) Yes, Sir.

(b) No action has been taken by the Central Government as no proposal has been received from the Government of Gujarat in this regard.